


MOST URGENT / OUT AT ONCE


**OFFICE OF THE DISTRICT AND SESSIONS JUDGE:
KARKARDOOMA COURTS: DELHI**


ORDER

It is hereby informed to all the Judicial Officers posted at Karkardooma Courts Delhi that a **Meeting is scheduled to be held on 15.07.2019 at 12.45 p.m.** in the Conference Hall 3rd floor, to discuss the issue regarding pendency of old cases.

In view of the above, all the Judicial Officers posted at Karkardooma Courts Delhi are directed to attend the meeting along-with the complete data of pending old cases of their respective court positively.


(Anoop Kumar Mendiratta)
District & Sessions Judge:North East
Karkardooma Courts, Delhi.


Officiating District & Sessions Judge, East
Karkardooma Courts, Delhi.


Officiating District & Sessions Judge, Shahdara
Karkardooma Courts, Delhi.

No. 5972-7/D&SJ (East)/KKD/Delhi

Dated 15/07/19

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.) Administration Branch, Shahdara and North East District, Karkardooma Courts, Delhi is directed to circulate the same amongst all the Judicial Officers of their respective districts.
5. The Administrative Officer (Judl.), Care Taking Branch, East District, Karkardooma Courts, Delhi.
- ✓ 6. For uploading on Layers System, Karkardooma Courts, Delhi.
7. For uploading on centralized website through Layers.
8. File concerned.